

LISTING ON 29.01.2016
COURT NO. 8
ITEM NO. 7

SEC.IV-A

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NOS. 1-2

(Application for condonation of delay in filing and re-filing SLP)

IN

PETITIONS FOR SPECIAL LEAVE TO APPEAL (CIVIL) CC... NO. 13425 OF 2015
WITH PRAYER FOR INTERIM RELIEF

AND

INTERLOCUTORY APPLICATION NO.

(Applications for exemption from filing Official Translation)

AND

INTERLOCUTORY APPLICATION NO.

(Applications for permission to file additional documents)

Sateesh Ganapathi Kadam and Ors.

...Petitioners

-Versus-

The Land Tribunal by its Chairman
and Ors.

...Respondents

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 30.10.2015 with an office report dated 29.10.2015, when the Court was pleased to pass the following Order:

"In view of the letter circulated by learned counsel for the petitioners, the matter is adjourned for ten weeks."

It is submitted that counsel for the petitioner has on 16.11.2015 filed additional documents alongwith application for permission to file additional documents with affidavit but dates of annexure A1 and A2 not tally with index. Copy of the same has been included in the paper books.

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 28th day of January, 2016.

ASSISTANT REGISTRAR

Copy to:
Mr. Anil Kumar, Advocate

ASSISTANT REGISTRAR